

**SCHEDULE B: CLAIMS OF OPERATIONAL CREDITORS (EXCEPT  
WORKMEN AND EMPLOYEES)**

**Notes:**

1. As per Regulation 17 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
2. As regards claims submitted after the last date of submission i.e. 16th January, 2022, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

<b>Sr. No.</b>	<b>Name of the Operational Creditor</b>	<b>Nature of the Claim</b>	<b>Amount Claimed (In Rs.)</b>	<b>Claim Admitted by the Liquidator (In Rs.)</b>
1.	Radico Khaitan Limited	Unsecured	9,08,92,590	9,02,96,573
<b>Total</b>			9,08,92,590	9,02,96,573

*Note: Apart from the claims mentioned above, no other claims have been received from the financial creditors, operational creditors / employees and other stakeholders (if any) of the Corporate Debtor as on the last date of receipt of claims i.e. 16<sup>th</sup> January, 2022. Further, necessary modification shall be done in the above-mentioned list of stakeholders in case of any fresh/ modified claim received from any stakeholder, subject to approval of the Hon'ble National Company Law Tribunal, Bengaluru Bench.*